NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/107/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MORAN PULICIPAL MAROYAMAN POTCY

2. M.K. PREETHIA.

ORDER

Counsel for the Petitioner and Counsel representing the Counsel for the Respondent, are present. It has been submitted by the Counsel for the Petitioner that the Petitioner has already made his arguments at length. Now the Respondents have to submit their arguments to which, the representing Counsel submitted that her Senior is not available today and prays for time. At request, time is enlarged. Put up on 21.8.2017 at 10.30. A.M.

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(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Taria) Member (Judicial)